

7/10/2003 - 10

Shri R.G. Walia, Counsel for
Applicant. Shri V.S. Masurkar,
Counsel for Respondents.

Shri R.G. Walia appearing
for the Applicant, ~~understanding~~
the issue involved ^{here} which
relates to BSNL's ^{the} volunteers
to withdraw the OA.

Accordingly OA is dismissed
for non prosecution.

Liberty is given to the
applicant to approach the
appropriate forum. No copy

Sr.
(Muzaffar Hussain)
M(J)

S.B.
(S. Biswas)
M(A)

per
7/10/2003

abp